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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.21 & 28 of 2018 & IA No. 213 of 2017 in CP(IB) No.227/9/HDB/2017
NAME OF THE COMPANY	Gati Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	SEW & Prasad
NAME OF THE RESPONDENT(S)	Gati Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SUSCHOWDHARY for Anandnadh Prasad	Adv		
K. Suresh Kumar	Adv	99593 5772	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bhandari w/ SRIRAM	Adv	7032 416377	

ORDER

Counsel for operational creditor is present.

Counsel for corporate debtor is also present.

Counsel for Operational creditor requested time for submitting further arguments.

List it on 04.09.2018.

  
Member(Judl)